APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex,
Lodhi Road, New Delhi – 110003

Dated: 18th November, 2026

Notification

There will be no sitting of Court-II comprising **Hon'ble Mr. Virender Bhat, Judicial Member** and **Hon'ble Mr. Ajay Talegaonkar, Technical Member (Elect.)** on 19.11.2026.

Further, there will also be no sitting of Court-I comprising **Hon'ble Ms. Seema Gupta, Officiating Chairperson** and **Hon'ble Mr. Virender Bhat, Judicial Member** on 20.11.2026.

The next date of hearing in respect of the matters listed before Court-II on 19.11.2026 and Court-I on 20.11.2026 shall be indicated in the Daily Orders of the respective matters.

Registrar

To:

All concerned

Copy to :

PPS/PS to All Hon'ble Members
PA to Ld. Registrar
PS to Dy. Registrar
All Notice Boards of APTEL
Shri Jaiom, LDC
Shri Dhruv, Office Assistant (IT)- to upload on APTEL website.